NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. C.P. (IB)/397(MB)2020

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2024

NAME OF THE PARTIES:- **KTR Management Service Pvt Ltd**
V/s
Sahara Hospitality Ltd

Section: U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

CP(IB) 397(MB)2020

Present:- Counsel, Sachin Daga a/w Adv. Mukul Bhagtani appeared for the Operational Creditor through VC.

Counsel, Sandeep Bajaj a/w Aditya Chopra and Ambrin Khan appeared for the Corporate Debtor through VC.

By consent of the parties list this matter for final hearing on **02.08.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

ANKIT